

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),  
TIS HAZARI, DELHI  
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),  
DBA ELECTIONS-2024

No. \_\_\_\_\_/EC/DBA/2025

Dated 01.04.2025

To,

The Ld. Registrar General,  
Hon'ble High Court of Delhi,  
New Delhi.

Through,  
Ld. Principal District & Sessions Judge (HQs),  
Central, Tis Hazari Courts,  
Delhi.

**Subject:** Regarding 130 Proximity Cards in the custody of the undersigned.


Respected Sir,

The undersigned had received around 4,148 proximity cards from time to time. The details are provided in Annexure A. Out of the same, 12 of the proximity cards were found to have been erroneously issued. The undersigned had requested the learned Members of the Delhi Bar Association at several occasions for collecting their cards, however, till 21.03.2025, around 4017 proximity cards were collected by the concerned Members. As of now, the undersigned is left with around 131 proximity cards (including those 12 cards mentioned above), which are not being collected by the Members.

It is requested that necessary directions qua the same may be issued in order that either the same are consigned to the concerned Branch of the Court for safe custody, or may be directed to be returned, or dispatched at the postal address of the concerned Members.

Thanking you.

Yours Sincerely,

  
Nikhil Chopra  
Chairman, Election Committee,  
Delhi Bar Association


Encl: Annexure A

No. 15223/EC/DBA/2025

Dated 01 APR 2025

Copy to:-

- 1) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 3) Sh. Ravinder Singh, Election Commissioner, Delhi Bar Association.
- 4) Sh. Atul Rathi, Returning Officer, Delhi Bar Association
- 5) ✓ The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload the same on the official website of Delhi District Courts, Delhi.
- 6) Ms. Aarti Tyagi, Advocate, Lawyers Bar Room II, Western Wing Tis Hazari Courts, Delhi, Mobile No.8377096729.

  
Chairman Election Committee,  
Delhi Bar Association

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),  
TIS HAZARI, DELHI

OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),  
DBA ELECTIONS-2025

Annexure A

Sl.No.	Date	No.of Cards received
1.	18.11.2024	01
2.	26.11.2024	357
3.	03.12.2024	864
4.	12.12.2024	1040
5.	08.01.2025	1428
6.	20.01.2025	48
7.	10.02.2025	58
8.	03.03.2025	346
9.	20.03.2025	06
	Total	4148